

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 17

**IA 1558/2022 IA 1648/2022 IA 1701/2022 IN C.P.(IB)1967/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO  
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **Creative Garments Pvt Ltd.**  
**V/s**  
**Dilip Chhabria Design Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant in

IA 1558/2022

: Mr. Sidhant Kumar, Adv; Ms.

Vidhi Udayshankar, Adv; Mr.

Aniesh Jadhav, Adv; Ms. Muskaan

Gopal, Adv.; Mr. Gurpreet Singh Bagga, Adv

IA 518/2021

: Adv Rabiya Thakur

For the Respondent

: None present

Section 7 of the IBC, 2016

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**ORDER**

**IA 519/2021**

Ld. Counsel appearing for the Applicant is present and submits that IA 519/2021 which is not on Board today and request this Tribunal to suo motu take up the above Interlocutory Application on record since she is not pressing the same. In view of the admission of the claim by the RP. In that view of the matter the IA 519/2021 is advanced today for hearing and accordingly stands disposed of as withdrawn.

**IA 1558/2022**

Ld. Counsel appearing for the Applicant is present and seeks time to file Reply. Time granted. Let Reply be filed within a period of two weeks. Copy of the Reply may also be given to the other side well in advance failing which the IA will be decided as per merits. List this matter on Board on 20.04.2023.

**IA 1701/2022, IA 1648/2022**

List this matter on Board on 20.04.2023.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

H.V. SUBBA RAO  
Member (Judicial)